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Rebate to Coir Industries

4355. SHRI K. MURALEEDHARAN:

SHRI MULLAPPALLY
 RAMACHANDRAN:

Will the Minister of INDUSTRY be pleased to state:

(a) whether Kerala Government has submitted any proposals to Union Government about the sanction of rebate to the coir and coir products industries in Kerala State;

(b) if so, the reason for the delay in taking action thereon;

(c) whether Kerala Government have submitted proposal for additional improvements in regard to the coir industry; and

(d) if so, whether the same has been cleared and if not, the reason for the delay?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) and (b) The Govt. of Kerala have suggested continuance of Rebate Scheme, which was being implemented during the 7th Five Year Plan, to the 8th Five Year Plan. It is a Centrally sponsored Scheme, and the question of its continuance in the 8th Five Year Plan, has been referred to a Committee constituted under the Chairmanship of Adviser, (VSI), Planning Commission to go into the problems of the coir industry.

(c) and (d) The Govt. of Kerala have submitted certain project proposals involving financial assistance from the Central Govt. These proposals have also been referred to the Committee mentioned above.

[*Translation*]

Setting up of Heavy Industry in Rohtas

4356. SHRI CHHEDI PASWAN: Will the Minister of INDUSTRY be pleased to state:

(a) whether any heavy industry has been set up in Rohtas district in Bihar;

(b) whether this district has been declared industrially backward area; and

(c) if so, the total amount of Central Investment subsidy being given to entrepreneurs of this district by Government?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) Industrialisation of a particular district is primarily the responsibility of the State Government concerned. However, during the period from 1987 to 1990 (upto June) two letters of intent, one in the year 1987 and one in 1989 have been issued for setting up industries in Rohtas District.

(b) No, Sir.

(c) Does not arise.

[*English*]

Bombay High Natural Gas for Industries in Maharashtra

4357. SHRI VIDYADHAR GOKHALE:

SHRI BALASAHEB VIKHE
 PATIL:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Government have received requests from Maharashtra Government for supplying Bombay High natural gas to different industries in the State;

(b) if so, the details thereof; and

(c) the action taken thereon?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M. S. GURUPADASWAMY): (a) to (c) Requests have been received from the Government of Maharashtra from time to time for allocation of natural gas in various sectors. Depending upon the availability, a

quantity of about 18 MMSCMD of gas has been committed for supply to various consumers in the State. The details are given in the Statement below:

STATEMENT

Demand for Supply of Natural Gas in Maharashtra

<i>Consumers</i>	<i>Quantity (In million cubic metres per day)</i>
1. Rashtriya Chemicals & Fertilizers, Trombay	1.80
2. Rashtriya Chemicals & Fertilizers, Thal	3.00
3. Heavy Water Project, Thal	0.15
4. Deepak Fertilizers & Petrochemicals Ltd., Taloja	0.60
5. Bharat Electronics Corporation, Taloja	0.03
6. Tata Electric Company, Trombay	1.50
7. Maharashtra State Electricity Board, Uran	4.50
8. Hindustan Copper Limited	0.01
9. Maharashtra Gas Cracker Complex, Nagathane	0.60
10. Bharat Petroleum Corpn. Ltd./Hindustan Petroleum Corporation Ltd.	0.05
11. C2/C3 Project (ONGC)	1.15
12. LPG (ONGC)	1.80
13. Bombay City Distribution	1.50
14. Hindustan Organic Chemicals	0.15
15. Grasim	0.75
16. Metadist	0.01
17. Kalyani Steel	0.75
18. Nippon Denro	1.00
TOTAL	18.55

Institutional Sales in I.D.P.L.

4358. SHRI BASUDEB ACHARIA:

DR. ASIM BALA:

SHRI ANADI CHARAN DAS:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the total sales of the Indian Drugs and Pharmaceuticals during 1989-90 and increase in percentage over the last year;

(b) the details of sales to Trade, Institutions, Bulk and other during 1987-88, 1988-89 and 1989-90;

(c) the increase in percentage of Institutional Sales in 1989-90 over 1988-89 after the company has appointed 31 agents during 1989-90; and

(d) the commission paid to agents during 1989-90?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI BHAJAMAN BEHERA): (a) The total sales of IDPL during 1989-90